CORRIGDNDUM TO THE
POST OFFER ADVERTISEMENT
M/S SHREE RANG MARK TRAVELS LIMITED
("SRMTL"/"TARGET COMPANY"/"TC")

Registered Office: 214, Anil Kunj, Paldi Circle, Paldi,Ahmedabad- 380006, Gujarat and
Corporate Office at 11, Radhamandir Building, 213, Sir Bhalchandra Road, Matunga (E). Mumbai,
Tele Fax : +91-022-24143502; Email: srmt.acs@gmail.com

Corrigendum to the Post Offer Advertisement under Regulation 18(12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. Open Offer for Acquisition of 17,17,924 Equity shares from the Shareholders of Shree Rang Mark Travels Limited. (Target Company) by Mr. Shib Narayan Das (Acquirer)

This Announcement (Corrigendum) is in continuation of and should be read in continuation with the original Post Offer Advertisement dated 19th June 2012 which was issued by Comfort Securities Limited, (Manager to the Offer) on behalf of Mr. Shib Narayan Das, (Acquirer) in connection with the offer made by the Acquirer, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on 15th March 2012 in Financial Express (English)-All Editions, Janasatta (Hind)-All Editions, Financial Express(Gujarathi)- Ahemdabad Edition and Prahar (Marathi)- Mumbai Edition.

The terms used but not defined in this Corrigendum shall have the same meaning as assigned to the original Post Offer Advertisement. The shareholders of the Target company are requested to note the following information related to the Open Offer.

1. Name of Target Company : M/s Shree Rang Mark Travels Limited
2. Name of the Acquirer(s) and PAC : Mr. Shib Narayan Das
3. Name of the Manager to the Offer : M/s Comfort Securities Limited
4. Name of the Registrar to the Offer : M/s Sharepro Services (India)Private Ltd.
5. Offer Details :
   a. Date of Opening of the Offer : 30th May 2012, Wednesday
   b. Date of Closure of the Offer : 12th June 2012, Tuesday
6. Date of Payment of Consideration : 19th June 2012, Tuesday
7. Details of Acquisition :

<table>
<tr><th></th><th></th><th colspan="4">Details as mentioned in the post offer advertisement published on 19.06.2012</th><th colspan="4">Revised Details</th></tr>
<tr><th>Sl.No</th><th>Particulars</th><th colspan="2">Proposed in the Offer Document</th><th colspan="2">Actuals</th><th colspan="2">Proposed in the Offer Document</th><th colspan="2">Actuals</th></tr>
<tr><td>7.1</td><td>Offer Price</td><td colspan="2">Rs. 5.50/- Per Equity Share</td><td colspan="2">Rs. 5.50/- per Equity Share</td><td colspan="2">Rs. 5.50/- Per Equity Share</td><td colspan="2">Rs. 5.50/- per Equity Share</td></tr>
<tr><td>7.2</td><td>Aggregate number of shares tendered</td><td colspan="2">17,17,924</td><td colspan="2">4,07,300</td><td colspan="2">17,17,924</td><td colspan="2">4,07,300</td></tr>
<tr><td>7.3</td><td>Aggregate number of shares accepted</td><td colspan="2">17,17,924</td><td colspan="2">4,07,000</td><td colspan="2">17,17,924</td><td colspan="2">4,07,000</td></tr>
<tr><td>7.4</td><td>Size of the Offer (Number of Shares multiplied by offer price per share)</td><td colspan="2">94,48,582/-</td><td colspan="2">22,38,500/-</td><td colspan="2">94,48,582/-</td><td colspan="2">22,38,500/-</td></tr>
<tr><td>7.5</td><td>Shareholding of the Acquirer before Agreements/Public Announcement (No. & %)</td><td colspan="2">16,88,600</td><td colspan="2">16,88,600</td><td colspan="2">16,88,600</td><td colspan="2">16,88,600</td></tr>
<tr><td>7.6</td><td>Shares Acquired by way of Agreements
• Number
• % of Fully Diluted Equity Share Capital</td><td colspan="2">
18,47,060
27.95%</td><td colspan="2">
18,47,060
27.95%</td><td colspan="2">
18,47,060
27.95%</td><td colspan="2">
18,47,060
27.95%</td></tr>
<tr><td>7.7</td><td>Shares Acquired by way of Open Offer
• Number
• % of Fully Diluted Equity Share Capital</td><td colspan="2">
17,17,924
26.00%</td><td colspan="2">
4,07,000
6.16%</td><td colspan="2">
17,17,924
26.00%</td><td colspan="2">
4,07,000
6.16%</td></tr>
<tr><td>7.8</td><td>Shares Acquired after Detailed Public Statement
• Number of shares acquired
• Price of the shares acquired
• % of the shares acquired</td><td colspan="2">NA</td><td colspan="2">NA</td><td colspan="2">NA</td><td colspan="2">60
Rs. 3.15/-
0.0009%</td></tr>
<tr><td>7.9</td><td>Post offer share holding of Acquirer
• Number
• % of Fully Diluted Equity Share Capital</td><td colspan="2">
52,53,584
79.51%</td><td colspan="2">
39,42,660
59.67%</td><td colspan="2">
52,53,584
79.51%</td><td colspan="2">
39,42,720
59.67%</td></tr>
<tr><td rowspan="2">7.10</td><td>Pre & Post offer shareholding of the public</td><td>Pre-Offer</td><td>Post-Offer</td><td>Pre-Offer</td><td>Post-Offer</td><td>Pre-Offer</td><td>Post-Offer</td><td>Pre-Offer</td><td>Post-Offer</td></tr>
<tr><td>• Number
• % of Fully Diluted Equity Share Capital</td><td>47,60,340
72.05%</td><td>30,42,416
46.05%</td><td>47,60,340
72.05%</td><td>43,53,340
65.89%</td><td>47,60,340
72.05%</td><td>13,53,816
20.49%</td><td>47,60,340
72.05%</td><td>26,64,680
40.33%</td></tr>
</table>

8. The Acquirer accept full responsibility for the information contained in this Corrigendum to the Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Corrigendum to the Post offer Advertisement will be available on the website of SEBI i.e., www.sebi.gov.in and Bombay Stock Exchange Limited website at www.bseindia.com and Ahmadabad Stock Exchange Limited website at www.aseindia.org. and Vadodara Stock Exchange Limited website at www.vselindia.com where the shares of the Target Company is listed and at the registered office of the Target Company i.e. Shree Rang Mark Travels Limited, 214, Anil Kunj, Paldi Circle, Paldi, Ahmedabad-380006, Gujarat.
10. This Corrigendum to the Post Offer Advertisement is being issued on behalf of the Acquirer, Mr. Shib Narayan Das, by the Manager to the Offer, M/s Comfort Securities Limited.

MANAGER TO THE OFFER

COMFORT

COMFORT SECURITIES LIMITED

SEBI Registration No. INM 000011328
A-301, Hetal Arch, S V Road, Malad (W), Mumbai - 400064.
Tel. No: +91-22-28449765/28449766, **Fax No.** +91-22-28892527
Contact Person: Ms. Mayuri Thakkar.
Email: mayurithakkar@comfortsecurities.co.in
Website: www.comfortsecurities.co.in

Place: Mumbai

Date : 03.08.2012